

BALL BEARINGS

729. Shri Balwant Sinha Mehta: (a) Will the Minister of Commerce and Industry be pleased to state what is the annual total production of Messrs. Ball Bearings Company, Jaipur; and the value thereof?

(b) By what percentage the requirement of our country is met by the said company?

(c) Is it a fact that the Company is in a position to step up and manufacture every type and size of ball bearings as soon as it receives orders for minimum quantities which would justify manufacture?

(d) What are the difficulties in the way of India becoming self-sufficient so far as ball bearings are concerned?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) and (b). Against an estimated annual demand of 900,000 ball bearings and 1,000,000 gross steel balls, the firm's production has been as follows:

Year	Ball Bearings (Nos.)	Steel balls (Gross)
1950 (from August, 1950)	40,822	101,711
1951	234,383	416,426
1952	416,769	480,935
1953 (upto and including July 1953)	393,203	360,488

Information regarding the value of the above ball bearings is not available.

(c) It is difficult to say whether the firm will step up and manufacture every type and size of ball bearings.

(d) The principal difficulties in the way of self-sufficiency are—

- (i) the industry has been depending on imported raw materials which are either not freely available or are available at uneconomic price; and
- (ii) the demand for some of the sizes and types is not large enough to sustain economic production.

STATE DEVELOPMENT COMMITTEE IN HYDERABAD STATE

730. Shri H. G. Vaishnav: Will the Minister of Planning be pleased to state whether a State Development Committee has been formed and a Development Commissioner appointed in Hyderabad State for the purpose of Community Development and Rural Extension as per recommendations of Planning Commission?

The Deputy Minister of Irrigation and Power (Shri Hathl): A State Development Committee has already been formed and a Development Commissioner appointed to implement the programme under the Community Development and National Extension Scheme.

LAND FOR DISPLACED PERSONS

731. Shri Wodeyar: Will the Minister of Rehabilitation be pleased to state:

(a) whether the Central Government had given any direction to the State of Mysore to reserve lands for the displaced persons; and

(b) if so, what happened to the scheme?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) The Government of India had requested the Mysore Government for suitable land for the settlement of displaced persons from East Bengal.

(b) The scheme was ultimately dropped as the displaced persons (from East Pakistan) were not willing to go to Mysore State.

LOCATION OF INDUSTRIAL UNDERTAKINGS

732. Shri Achuthan: Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have any say in the matter of location when big industrial undertakings are launched by private parties; and

(b) if so, in which cases this is being exercised from 1950 onwards?